

OFFICE OF THE DISTRICT & SESSIONS JUDGE: HOSHIARPUR

PUBLIC NOTICE

Applications for filling up following posts of Stenographer Gr.III on ad-hoc basis, initially for a period of six months or till regular appointments are made, whichever is earlier. The qualification, pay and other criteria to fill up these posts are as under: —

Sr No	Nature of Post	No. of Posts	Pay	Qualifications
1	Stenographer Gr.III on adhoc basis	12 03 BC 01 BC(ESM) 03 SC (Mazbi) 02 SC(ESM) 01 SC (Sportsman) 01 Sportsman 01 Handicapped In case, no candidate of reserved category is available then appointment will be made from general category.	Fixed monthly emoluments Rs.10,958/- per month (present DC rate) in the pay scale of Rs.5910-20200+2800 Grade pay as per Punjab Govt. letter No.7/204/ 2012-4FPI/66 dated 15.1.2015 and letter No.7/204/2012-4FP.1/ 1049 dated 21.12.2015 or as admissible from time to time.	Candidates who possess a degree of Bachelor of Arts or Bachelor of Science or equivalent thereto from a recognized university and pass a test at a speed of 80 W.P.M. in English shorthand and 20 W.P.M. in transcription of the same and have proficiency in computers (word processing and Spread Sheets).

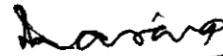

1. Applications are invited for the above said posts on the plain paper with complete bio-data/ correspondence address with contact number, if any, alongwith attested testimonials and two latest passport size photographs and the same should reach this office by 26.05.2017 at 5.00 P.M. No application will be entertained thereafter. Incomplete applications will be rejected summarily without any notice.
2. The reservation of the vacancies as per the policy of Punjab Government.
3. The candidates should be between the age of 18 to 37 years as on 01.01.2017. Relaxation will be given as per instructions of Punjab Govt.
4. Date of test/interview for the post of Stenographer Gr.III on adhoc basis will be conducted in this office at 9.30 A.M. Alphabets of the first name of the candidates and date of interview will be as under:

Date of test/interview for the post of Stenographer Gr.III on adhoc basis

Name of candidates having first name bearing alphabet:

A to M	01.06.2017
N to Z and all the candidates sponsored by the Employment Exchange, Hoshiarpur	02.06.2017

5. The post of reserved category will be offered to the candidates of General category, if no suitable candidate from the reserved category is found available.
6. Number of vacancies may increase or decrease. In case of administrative reasons arising later on, the interview/test for the abovesaid posts can be cancelled/ postponed, this office will not be responsible.
7. No separate letters will be issued with regard to the date of interview.
8. No T.A./D.A. for this purpose will be paid.


Sunil Kumar Arora 12/5/2017
District & Sessions Judge,
Hoshiarpur

12-5-17

Endst.No. 9544-9598 Dated: 12/5/14

Copy forwarded to:

1. All the District & Sessions Judges in the State of Punjab through e-mail with the request to obtain and send applications alongwith service record of retrenched/surplus Stenographer Gr.III, if any, to this office on or before 26.05.2017 at 5.00 PM. If no reply is received from the respective Districts by the said date, it will be presumed that there is no retrenched/surplus employee for the abovesaid posts, is available with the Sessions Division.
2. The District Employment Officer, Employment Exchange, Hoshiarpur for sending the list of eligible candidates to this office on or before 26.05.2017 alongwith their complete correspondence addresses and contact numbers.
3. The Manager, The Tribune, ^{Darsh Bahakar Sr} Chandigarh with the request to publish the above mentioned notice at the earliest and send the copy of newspaper alongwith bill to this office under DAVP rates (Govt. approved rates) at the earliest.
4. All the Judicial Officers in the district for affixing the copy of public notice on the notice boards of their respective courts.
5. Daftri to display this notice on the notice boards of Sessions Court Complex.
6. System Officer to load the public notice on the official website.
7. Nazir of this office to note.

Karora
Sunil Kumar Arora 12/5/2017
District & Sessions Judge,
Hoshiarpur
Rajendra
8/11/17
12-5-17